

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†1671
ANSWERED ON 13.02.2023**

FUNDS SANCTIONED UNDER SWADESH DARSHAN YOJANA

†1671. SHRIMATI JASKAUR MEENA:

Will the Minister of TOURISM be pleased to state:

- (a) the salient features of Swadesh Darshan Yojana;**
- (b) the details of the funds sanctioned, allocated and utilized under the said scheme so far across the country including Rajasthan;**
- (c) the details of the target fixed under the said scheme and achievements made so far;**
- (d) whether the Government has also taken initiative to promote tribal and rural tourism in the country under the said scheme;**
- (e) whether the Government proposes to take further steps under the said scheme across the country; and**
- (f) if so, the details thereof?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (f): The Ministry of Tourism launched its Swadesh Darshan scheme (SDS) in the year 2014-15 with the objective to develop thematic circuits in the country. As of now, the Ministry of Tourism has sanctioned 76 projects under SDS in the country including Rajasthan, the details of which along with the funds sanctioned, released and utilized is annexed. Out of the total sanctioned 76 projects, 59 projects are physically complete.

Tribal and Rural Tourism are identified themes under Swadesh Darshan scheme. The Ministry of Tourism has sanctioned 4 projects in Tribal Circuit for Rs.371.47 Crore and 2 projects in Rural Circuit for Rs.124.64 Crore in the country.

The Swadesh Darshan scheme has now been revamped by the Ministry of Tourism as Swadesh Darshan 2.0 (SD2.0) with the aim to develop sustainable and responsible tourism destinations. The Ministry is identifying destination for development in the country under SD2.0.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO.†1671 ANSWERED ON 13.02.2023 REGARDING FUNDS SANCTIONED UNDER SWADESH DARSHAN YOJNA****STATE WISE DETAILS OF PROJECTS SANCTIONED, FUNDS RELEASED AND FUNDS UTILIZED UNDER SWADESH DARSHAN SCHEME.****(Amt. in Crore)**

S. No	State / UTs	Swadesh Darshan			
		No. of Projects	Amt. Sanctioned	Amount released*	Amount utilised
1	Andhra Pradesh	3	141.53	139.74	142.94
2	Arunachal Pradesh	2	146.49	139.16	124.05
3	Assam	2	185.66	176.36	175.95
4	Bihar	5	262.73	248.06	234.98
5	Chhattisgarh	1	96.10	94.23	94.23
6	Goa	2	197.00	187.14	187.14
7	Gujarat	3	176.22	165.74	161.26
8	Haryana	1	70.91	77.88	69.53
9	Himachal Pradesh	1	68.34	64.55	60.80
10	Jammu & Kashmir and Ladakh	6	519.59	434.51	387.44
11	Jharkhand	1	30.11	26.37	16.37
12	Kerala	5	343.84	204.63	184.28
13	Madhya Pradesh	4	349.70	337.63	328.88
14	Maharashtra	2	73.02	50.15	38.49
15	Manipur	2	117.57	104.36	104.16
16	Meghalaya	2	184.10	166.36	145.12
17	Mizoram	2	158.63	141.79	139.77
18	Nagaland	2	195.50	185.73	185.73
19	Odisha	1	70.82	63.56	56.93
20	Punjab	1	94.51	67.14	52.06
21	Rajasthan	4	283.47	255.16	248.34
22	Sikkim	2	193.37	187.96	177.95
23	Tamil Nadu	1	73.13	69.48	69.48
24	Telangana	3	268.39	237.52	240.60
25	Tripura	2	127.68	91.67	79.72

26	Uttar Pradesh	8	488.22	445.08	419.19
27	Uttarakhand	2	145.49	136.79	138.11
28	West Bengal	1	67.99	65.07	65.07
29	Andaman & Nicobar Islands	1	27.57	20.89	14.51
30	Puducherry	3	142.84	135.08	132.95
31	Wayside Amenities Uttar Pradesh and Bihar	1	15.07	14.32	14.16
Total		76	5315.59	4734.11	4490.19

*** Includes amount released to CNA as per new financial procedure**
